

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33980/2025 BLAPL/11660/2025	SOBHA CHANDRA SAHU @ SAROJ VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/000054/2025
2	D-BLAPL/33981/2025 BLAPL/11661/2025	CHINTAMANI MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHAKAPADA PS /65 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000117/2025
3	D-BLAPL/34023/2025 BLAPL/11662/2025	MOUSAK GANDA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /387 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000222/2023
4	D-BLAPL/33950/2025 BLAPL/11663/2025	ARABINDA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /199 /2020 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000012/2024
5	D-BLAPL/33412/2025 BLAPL/11664/2025	JYOTIKRISHNA SAMANTARAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SPL.TASK FORCE /10 /2025 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000237/2025
6	D-BLAPL/33951/2025 BLAPL/11665/2025	GURU KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /152 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000131/2024
7	D-BLAPL/33953/2025 BLAPL/11666/2025	MITU BEHERA @ TANIA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /279 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000082/2025
8	D-BLAPL/34335/2025 BLAPL/11667/2025	GUTULI @ PRADEEP MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /253 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000545/2025
9	D-BLAPL/33954/2025 BLAPL/11668/2025	PRANABANDHU PRADHAN @ PANU VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	ANGUL TOWN /950 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0002335/2025
10	D-BLAPL/34037/2025 BLAPL/11669/2025	BABU @ SK. MANSUR VS STATE OF ODISHA	RAKESH BEHERA VS	BALASORE TOWN /171 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000205/2025
11	D-BLAPL/33810/2025 BLAPL/11670/2025	KHETRABASI JENA @ KHETRABASI @ KALIA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /326 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001552/2025

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12	D-BLAPL/34040/2025 BLAPL/11671/2025	MINAKETAN GURU VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000122/2025
13	D-BLAPL/33961/2025 BLAPL/11672/2025	UMAKANTA MAHAKUR VS STATE OF ODISHA(VIG.)	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /21 /2025 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000010/2025
14	D-BLAPL/33649/2025 BLAPL/11673/2025	ANIL DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KISSANNAGAR PS /140 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000089/2025
15	D-BLAPL/33952/2025 BLAPL/11674/2025	HIMANSU PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	LOISINGHA(BOLANGIR) /163 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000024/2025
16	D-BLAPL/34060/2025 BLAPL/11675/2025	BANA @ BHARAT KHUTLA @ BANA KHUTULA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /229 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000047/2024
17	D-BLAPL/32474/2025 BLAPL/11676/2025	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /352 /2023 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000020/2024
18	D-BLAPL/33490/2025 BLAPL/11677/2025	ABAKHITA DIGAL @ ABAKITA DIGAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000006/2025
19	D-BLAPL/34062/2025 BLAPL/11678/2025	KHIRODRA BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /240 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000851/2025
20	D-BLAPL/34063/2025 BLAPL/11679/2025	SANDEEP MOHANTY @ SANDIP MOHANTY @ PAPUNI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHURDA MODEL /46 /2023 2ND A.D.J.,KHURDA(Khordha) TR/0000005/2023
21	D-BLAPL/34065/2025 BLAPL/11680/2025	SUBRAT KUMAR PATRA @ BAPI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000063/2025
22	D-BLAPL/30721/2025 BLAPL/11681/2025	DEVIDUTTA PANIGRAHI VS STATE OF ODISHA	LAXMI KANTA SAHOO VS	EOW,BHUBANESWAR /27 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000127/2023
23	D-BLAPL/33694/2025	CHANGU @ CHANDRAKANTA SINGH	BISHNU PRASAD PRADHAN	BRAHMAGIRI /47 /2023

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	BLAPL/11682/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), PURI(Puri) Spl/000020/2023
24	D-BLAPL/34071/2025 BLAPL/11683/2025	SATYAPRIYA PATTANAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /318 /2025 J.M.F.C.,PIPILI(Puri) GR/0000791/2025
25	D-BLAPL/33805/2025 BLAPL/11684/2025	PRUTHWIRAJ TRIPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /36 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/000070/2025
26	D-BLAPL/34001/2025 BLAPL/11685/2025	AKSHAY KUMAR SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S.,BERHAMPUR /62 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/000026/2025
27	D-BLAPL/34004/2025 BLAPL/11686/2025	SACHIN NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S.,BERHAMPUR /116 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/000046/2025
28	D-BLAPL/34006/2025 BLAPL/11687/2025	NARAYAN BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KULIANA /117 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000153/2025
29	D-BLAPL/34013/2025 BLAPL/11688/2025	RAJENDRA RAJAK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/000036/2025
30	D-BLAPL/34198/2025 BLAPL/11689/2025	GANESH SETHY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /388 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000440/2025
31	D-BLAPL/34020/2025 BLAPL/11690/2025	SONIA GOLORY @ JETIA @ SONIA GOLARY VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/000099/2024
32	D-BLAPL/34053/2025 BLAPL/11691/2025	ASHOK JANI VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	KHALLIKOTE /884 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002396/2025
33	D-BLAPL/32669/2025 BLAPL/11692/2025	DHADO @ AKSHAY KUMAR KOG VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /159 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001010/2025
34	D-BLAPL/33507/2025 BLAPL/11693/2025	BIDYADHAR DHAL VS	SAGARIKA SAHOO VS	BARI RAMCHANDRAPUR /16 /2025 A.D.J.,JAJPUR(Jajapur)

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35	D-BLAPL/33756/2025 BLAPL/11694/2025	STATE OF ODISHA LABANIDHAR URMA VS	JAGABANDHU SAHU VS	CT/0000100/2025 BHATILI /207 /2025 S.D.J.M.,BARGARH(Bargarh)
36	D-BLAPL/33982/2025 BLAPL/11695/2025	STATE OF ODISHA RANJAN BEHERA VS	MANORANJAN DAS VS	CT/0001197/2025 TANGI (KHURDA) /695 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK
37	D-BLAPL/34043/2025 BLAPL/11696/2025	STATE OF ODISHA SK. SARFARZ VS	RAMDAS ACHARY VS	GR/0000697/2025 JATNI P.S. /90 /2025 A.D.J.,BHUBANESWAR(Khordha)
38	D-BLAPL/34018/2025 BLAPL/11697/2025	STATE OF ODISHA CHAITAN HARIJAN VS	MANGU NANDY VS	CT/0000236/2025 ORKEL /387 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
39	D-BLAPL/34034/2025 BLAPL/11698/2025	STATE OF ODISHA MD. NISHAR ALAM VS	RAKESH BEHERA VS	Spl/0000222/2023 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
40	D-BLAPL/34044/2025 BLAPL/11699/2025	STATE OF ODISHA SUNIL SAHANI VS	SUDHANSU SEKHAR DASH VS	GR/0001757/2025 TOMANDO /36 /2025 3RD A.D.J., BHUBANESWAR(Khordha)
41	D-BLAPL/34051/2025 BLAPL/11700/2025	STATE OF ODISHA RABINDRA DALAPATI VS	JUGALA KISHORE PANDA VS	TR/0000070/2025 PODIA PS /96 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri)
42	D-BLAPL/34083/2025 BLAPL/11701/2025	STATE OF ODISHA ESWAR DHADKA VS	RAJIB LOCHAN PATTNAIK VS	GR/0000461/2024 POTTANGI /33 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
43	D-CMAPL/45111/2025 CMAPL/328/2025	STATE OF ODISHA TRILOCHAN SAMAL VS	SANJIB MOHANTY VS	TR/0000060/2025 // ()
44	D-CMP/45796/2025 CMP/1775/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA NIRANJAN PATRA VS	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho
45	D-CMP/45554/2025 CMP/1776/2025	UNION OF INDIA SABITA PANIGRAHI VS K.CHITIBABU	VIVEKANANDA JENA VS	CS/0001863/2022 // CIVIL JUDGE (SD),BERHAMPUR(Ganjam IA/0000074/2025

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46	D-CMP/45373/2025 CMP/1777/2025	M/S. HOTEL PRAMOD PVT.LTD., SUBARNAPUR VS RAJKUMARI DORA	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000163/2019
47	D-CMP/43608/2025 CMP/1778/2025	KUMUDINI @ KUMODINI BARIK VS DHANJAYA BARIK	SAROJ KUMAR PADHY VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000020/2024
48	D-CMP/45099/2025 CMP/1779/2025	SUVA BAGARTI VS JOGESH CHANDRA MEHER	RAMA CHANDRA RATH VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000178/2016
49	D-CMP/45482/2025 CMP/1780/2025	M/S. JAGRUTI BOREWELLS, KALAHANDI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000131/2024
50	D-CONTC/41465/2025 CONTC/5317/2025	SADYASMITA MOHAPATRA VS NIRANJAN BEHERA,DIRECTOR,EDUCATION OFFICER,JAGATSINGHPUR	ADV. VS	// () //
51	D-CONTC/45384/2025 CONTC/5318/2025	BHUBANENDRA PRASAD MOHAPATRA VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// () //
52	D-CONTC/45402/2025 CONTC/5319/2025	SAROJ BEHERA VS VISWANATH NILAMBARAM, REGIONAL CHIEF CONSERVATOR OF FOREST, BERHAMPUR	ADV VS	// () //
53	D-CONTC/45405/2025 CONTC/5320/2025	RASHMIREKHA MOHANTA VS MANORANJAN MOHANTA, PRINCIPAL BETNOTI COLLEGE, MAYURBHANJ	ADV VS	// () //
54	D-CONTC/45410/2025 CONTC/5321/2025	DR. SAI APARNA VS DR.ARABINDA KUMAR PADHEE,IAS	ADV. VS	// () //
55	D-CONTC/45367/2025 CONTC/5322/2025	MINAKETAN BEHERA VS PUSPANJALI PANDA,OAS	MITHUN DAS VS	// () //
56	D-CONTC/45470/2025 CONTC/5323/2025	SASMITA PALAI VS ANU GARG,IAS	SUBHANKAR ROUT VS	// () //
57	D-CONTC/45509/2025	GOBINDA SAHOO	ADV	//

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	CONTC/5324/2025	VS SURENDRA KUMAR,IAS	VS	0 //
58	D-CONTC/45548/2025 CONTC/5325/2025	PRAVAS KUMAR PRADHAN VS ANU GARG,IAS	ADV. VS	// 0 //
59	D-CONTC/44686/2025 CONTC/5326/2025	RAMA CHANDRA SAHU VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
60	D-CONTC/44688/2025 CONTC/5327/2025	SAHADEV BEHERA VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
61	D-CONTC/45350/2025 CONTC/5328/2025	LAXMI NARAYAN MOHANTY VS N.B.S. RAJPUT,IAS	ADV. VS	// 0 //
62	D-CONTC/45380/2025 CONTC/5329/2025	LOKANATH PRASAD PALAI VS ANU GARG,ADDL. CHIEF SECY.,W.R DEPT,ODISHA	ADV. VS	// 0 //
63	D-CONTC/44451/2025 CONTC/5330/2025	JAMUNA HARIJAN VS BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0 //
64	D-CONTC/45165/2025 CONTC/5331/2025	ARUNA KUMAR BARIK VS AMBER KUMAR KAR,IAS	ARUPANANDA GOSWAMY VS	// 0 //
65	D-CONTC/45990/2025 CONTC/5332/2025	SUBHASHMITA MOHANTY VS ASWATHY S. COMMNR. CUM SECY. HEALTH AND F.W DEPT., ODISHA	DEBIPRASAD MOHANTY VS	// 0 //
66	D-CONTC/45575/2025 CONTC/5333/2025	HEMANTA KUMAR MOHARANA VS ASWATHY S,IAS	ADV. VS	// 0 //
67	D-CONTC/45578/2025 CONTC/5334/2025	KEDARNATH BEHERA VS ANU GARG,IAS	ADV. VS	// 0 //
68	D-CONTC/46016/2025 CONTC/5335/2025	JAYANTA KUMAR DAS VS	GOBINDA CHANDRA DAS VS	// 0

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69	D-CONTC/45512/2025 CONTC/5336/2025	ARINDAM DAKUA,DIRECTOR,HOUSING AND URBAN DEVELOPMENT DEPT,ODISHA NIRANJAN SABAT VS DR. DOLAMANI PRADHAN, C.D.M AND P.H.O, MALKANGIRI	ADV VS	// // ()
70	D-CONTC/45255/2025 CONTC/5337/2025	KIRTAN BIHARI MOHANTA VS GUHA POONAM TAPAS KUMAR,IAS	LAXMIKANTA TRIPATHY VS	// ()
71	D-CONTC/46058/2025 CONTC/5338/2025	RANJAN KUMAR PANIGRAHI VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// ()
72	D-CONTC/46061/2025 CONTC/5339/2025	PRAFULLA KUMAR PANDA VS ANU GARG,IAS	ADV. VS	// ()
73	D-CRLA/22166/2025 CRLA/1259/2025	DINABANDHU @ BANDHU DEHURY VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	KISINDA /27 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000009/2023
74	D-CRLA/31936/2025 CRLA/1260/2025	JAGDISH @ MUNNA GANDHA VS STATE OF ODISHA	ANAND JENA VS	HEMGIR /127 /2016 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000022/2019
75	D-CRLA/32950/2025 CRLA/1261/2025	CHANDAN DAS VS STATE OF ODISHA	DEBASNAN DAS VS	RAGHUNATHPALI /56 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000015/2024
76	D-CRLA/33587/2025 CRLA/1262/2025	BHANJA KISHORE @ SANJAYA @ SANJEEB @ RAJU NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /28 /2020 A.D.J.,DEOGARH(Debagarh) ST/0000025/2020
77	D-CRLMA/33885/2025 CRLMA/161/2025	VIKASH KUMAR @ NAGAD OJHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	ROURKELA CYBER P.S. /8 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000045/2025
78	D-CRLMC/33861/2025 CRLMC/4627/2025	IMRAN KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PATKURA /400 /2021 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001940/2021
79	D-CRLMC/33737/2025 CRLMC/4628/2025	BUTU @ SUBRAT KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /87 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000181/2025

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80	D-CRLMC/32581/2025 CRLMC/4629/2025	SANJAY KUMAR SAHU @ SANJYA KUMAR SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	MAHILA (BERHAMPUR) /172 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001986/2024
81	D-CRLMC/33743/2025 CRLMC/4630/2025	SK. TASLIM VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PIPLI /332 /2016 SPECIAL JUDGE, PURI(Puri) TR/0000017/2018
82	D-CRLMC/33050/2025 CRLMC/4631/2025	SUMANTA SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	RAJKANIKI /305 /2021 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU TR/0000624/2025
83	D-CRLMC/33757/2025 CRLMC/4632/2025	PRADEEP KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAGIRI P.S. /304 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000811/2024
84	D-CRLMC/33145/2025 CRLMC/4633/2025	BIKASH DASH VS STATE OF ODISHA	BIDYADHAR PANDA VS	HIRAKUD /327 /2024 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000053/2024
85	D-CRLMC/33771/2025 CRLMC/4634/2025	KISAN BHOI@CHANDU VS STATE OF ODISHA	SITIKANT MISHRA VS	BIRIDI PS /120 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000117/2025
86	D-CRLMC/33320/2025 CRLMC/4635/2025	JIMUT PATTOJOSHI VS STATE OF ODISHA	AVIJIT PAL VS	BANKI /171 /2016 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000241/2016
87	D-CRLMC/33598/2025 CRLMC/4636/2025	NIRMAL KAR VS STATE OF ODISHA	SIDHESWAR MALLIK VS	DHUSURI /482 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000854/2025
88	D-CRLMC/33773/2025 CRLMC/4637/2025	AMRIT KHORA @ AMRIT KHARA VS STATE OF ODISHA	PRADIPTA BEURA VS	POTTANGI /49 /2025 NAYADHIKARI GRAMYA NAYALAYA, GR/0000066/2025
89	D-CRLMC/33650/2025 CRLMC/4638/2025	GYANABRATA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /500 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000028/2024
90	D-CRLMC/33777/2025 CRLMC/4639/2025	BASUMATI BISWAL @ BASUMANI BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /193 /2017 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0001895/2017
91	D-CRLMC/33669/2025	ABHILASH JENA	ANWESHA MISHRA	MAHILA P.S.(BBSR) /201 /2023

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	CRLMC/4640/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0001985/2023
92	D-CRLMC/33785/2025 CRLMC/4641/2025	TULU BHOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /51 /2018 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000394/2018
93	D-CRLMC/33791/2025 CRLMC/4642/2025	PUSPARANI MOHARANA @ MAHARANA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	NAYAPALLI P.S. /81 /2021 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001015/2021
94	D-CRLMC/33816/2025 CRLMC/4643/2025	SUKUMAR CHANDRA PATRA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BASTA /88 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000262/2024
95	D-CRLMC/33606/2025 CRLMC/4644/2025	JYOTI RANJAN RATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KUAKHIA /31 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000209/2024
96	D-CRLMC/33848/2025 CRLMC/4645/2025	MANGULU PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /156 /2021 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000024/2021
97	D-CRLMC/33870/2025 CRLMC/4646/2025	JAHANGIR KHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	LAKHANPUR /71 /2008 NYAYADHIKARI G.N.,LAKHANPUR(Jha) GR/0001625/2008
98	D-CRLMC/33883/2025 CRLMC/4647/2025	SHAKTI SHANKAR PATRA VS STATE OF ODISHA	VS	INFOCITY PS /53 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000193/2025
99	D-CRLMC/34333/2025 CRLMC/4648/2025	SHAMBHU KUMAR VS ASSISTANT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	SATYA PRAKASH SATPATHY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000033/2017
100	D-CRLMC/33633/2025 CRLMC/4649/2025	SHANTI PADHI @ SHANTILATA PADHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	MAHILA (BERHAMPUR) /74 /2024 S.D.J.M.,BERHAMPUR(Ganjam) MIS.CASE/0000041/2025
101	D-CRLMC/34518/2025 CRLMC/4650/2025	BIBHU PRASAD TRIPATHY VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	LALBAG /438 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000993/2025
102	D-CRLMC/34485/2025 CRLMC/4651/2025	SUJIT KHATUA VS	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh)

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103	D-CRLMC/34122/2025 CRLMC/4652/2025	STATE OF ODISHA UMESH MAHAKUDA @ MAHAKUD VS	JUGALA KISHORE PANDA VS	2(A)CC/0000018/2022 MANAMUNDA /262 /2025 J.M.F.C.,KANTAMAL(Baudh) CT/0000374/2025
104	D-CRLMC/34098/2025 CRLMC/4653/2025	STATE OF ODISHA BADALAKHA @ LAKSHYA @ ARJUNA NAIK VS	BIKASH KARNA VS	MANAMUNDA /82 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000049/2024
105	D-CRLMC/34081/2025 CRLMC/4654/2025	STATE OF ODISHA DUSHASANA SAHU @ DUSASHANA SAHU VS	JUGALA KISHORE PANDA VS	BAUNISUNI /59 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000078/2025
106	D-CRLMC/34099/2025 CRLMC/4655/2025	STATE OF ODISHA UMAKANTA BARIK VS	BIKASH KARNA VS	KANTAMAL /91 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000139/2023
107	D-CRLMC/34085/2025 CRLMC/4656/2025	STATE OF ODISHA SUDARSAN MENDILI VS	JUGALA KISHORE PANDA VS	KANTAMAL /13 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000199/2025
108	D-CRLMC/34246/2025 CRLMC/4657/2025	STATE OF ODISHA AKHAYA KUMAR JENAMANI VS	NIRANJAN PANDA VS	NIMAPADA /2 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0000012/2022
109	D-CRLMC/34502/2025 CRLMC/4658/2025	STATE OF ODISHA SUCHITRA KUMAR PATEL VS	BISWARANJAN DALAI VS	TALSARA /275 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001596/2025
110	D-CRLMC/34048/2025 CRLMC/4659/2025	STATE OF ODISHA SONU SINGH VS	JUGALA KISHORE PANDA VS	KALIMELA /95 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000063/2025
111	D-CRLMP/29267/2025 CRLMP/1460/2025	STATE OF ODISHA SRIKANT KUMAR DASH VS	SUSANTA KUMAR NAYAK VS	BHARATPUR PS /787 /2024 () //
112	D-CRLMP/34147/2025 CRLMP/1461/2025	STATE OF ODISHA DIBYALOHAN BAL VS	DOLAGOBINDA MOHAPATRA VS	() // () //
113	D-CRLMP/33428/2025 CRLMP/1462/2025	STATE OF ODISHA PUJA BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	DHENKANAL TOWN /247 /2025 () //

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114	D-CRLMP/28172/2025 CRLMP/1463/2025	SUMANTA ADHYA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /257 /2025 () //
115	D-CRLMP/34187/2025 CRLMP/1464/2025	RILI NAIK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// () //
116	D-CRLMP/33835/2025 CRLMP/1465/2025	RUTUPARNA GARU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
117	D-CRLMP/33648/2025 CRLMP/1466/2025	HEMANT KUMAR KAR VS ANASUYA KAR@MISHRA	ASHOK KUMAR SAHOO VS	//0 () //
118	D-CRLREV/31501/2025 CRLREV/862/2025	MADHUSUNDAN SAHOO VS SUMATI SAHOO	JATINDRA KUMAR MOHAPATRA VS	//0 A.D.J.,ANANDAPUR(Kendujhar) CRA/000001/2025
119	D-CRLREV/31328/2025 CRLREV/863/2025	VICTIM/INFORMANT VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	JHIRPANI P.S. /60 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000674/2025
120	D-CRLREV/33489/2025 CRLREV/864/2025	B.KOTESWAR RAO @ V. KOTESWAR RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANJAM PS /225 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000080/2025
121	D-CRLREV/28022/2025 CRLREV/865/2025	PRADEEP NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	THUAMUL RAMPUR /59 /2018 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000026/2024
122	D-CRLREV/31497/2025 CRLREV/866/2025	RUKMAN MEHER VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /9 /2020 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000020/2022
123	D-CRLREV/33591/2025 CRLREV/867/2025	SATRUGHNA KANHAR @ SATRUGHAN KANHAR VS NIBEDITA KANHAR @ NAYAK	DEEPAK RANJAN PARIDA VS	//0 S.D.J.M.,ATHMALLIK(Anugul) CMC/0000134/2022
124	D-CRLREV/33797/2025 CRLREV/868/2025	DUSMANT DEHURY VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C,CUTTACK(Cuttack) CMC/0000375/2025
125	D-CRLREV/33934/2025	BHAGABAN BEHERA	JANMEJAYA KATIKIA	UDALA /297 /2021

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	CRLREV/869/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
126	D-CRLREV/33450/2025 CRLREV/870/2025	SIBADATTA PATI VS ABHINAV PATI	AMIT PRASAD BOSE VS	ICC/0000048/2021 //0 A.D.J.,BARGARH(Bargarh)
127	D-CRLREV/34240/2025 CRLREV/871/2025	ALMUL SUDAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	CRA/0000027/2024 HINJILI /51 /2025 J.M.F.C.,HINJILI(Ganjam)
128	D-FAO/42845/2025 FAO/483/2025	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD,ANGUL VS MAMINI BEHERA	NAYAN BEHARI DAS VS	GR/0000062/2025 // COMMISSIONER EMPLOYEES'S COMPE
129	D-FAO/41715/2025 FAO/484/2025	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS TUNIBALA DAS	RIMJHIMBALA PATI VS	EC/0000009/2024 // DIVISIONAL LABOUR COMMISSIONER
130	D-MACA/45404/2025 MACA/1185/2025	SUBASH CHANDRA JENA VS AJAY KUMAR SWAIN	PRADEEP KUMAR MISHRA VS	EC/0000018/2014 // 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin
131	D-MACA/45417/2025 MACA/1186/2025	BIRANCHI SETHI VS BHARAT CHANDRA BEHERA	PRADEEP KUMAR MISHRA VS	Mac/0000200/2020 // III MACT,JJPUR(Jajapur)
132	D-MACA/41764/2025 MACA/1187/2025	LEGAL MANAGER, THE IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.,BBSR VS PRADIPTA KUMAR MOHANTY	GIRIJA PRASAD DUTTA VS	Mac/0000140/2010 // IST MACT, PURI(Puri)
133	D-MACA/45293/2025 MACA/1188/2025	THE MANAGER (LEGAL CLAIMS), MAGMA HDI GENRAL INSURANCE COMPANY LIMITED, VS MAHENDRA NAHAK	MDAN, BERKHAN VS	Mac/0000003/2023 // 6TH M.A.C.T, BERHAMPUR(Ganjam)
134	D-MACA/45409/2025 MACA/1189/2025	MINAPRAVA @ MINA @ MINATI BEHERA VS JUGAL KISHORE MUDULI	PRADEEP KUMAR MISHRA VS	Mac/0000230/2024 // IV M.A.C.T,CUTTACK(Cuttack)
135	D-MACA/40293/2025 MACA/1190/2025	PANCHALI NAYAK VS JITEN SAHU	BIBHUDHENDRA DASH VS	Mac/0000123/2016 // A.D.J.,ATHAMALIK(Anugul)
136	D-MACA/44918/2025 MACA/1191/2025	THE LEGAL MANAGER SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR VS	GIRIJA PRASAD DUTTA VS	Mac/0000009/2021 // A.D.J.,BARGARH(Bargarh)

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137	D-MACA/43871/2025 MACA/1192/2025	NISHA DEVI YADAV RUPESH KUMAR AGARWAL VS PRIYASHA GOENKA	SANJIT MISHRA VS	Mac/0000112/2023 // III M.A.C.T.,BHUBANESWAR(Khordha)
138	D-MACA/43901/2025 MACA/1193/2025	THE DIVISIONAL MANAGER, LEGAL T.P. CIAIM CELL, MAGMA HDI GENERAL INSURANCE COMPANY LTD. VS SUKANTI PATTANAİK	ADAM ALI KHAN VS	Mac/0000017/2012 // VITH M.A.C.T. KHURDA(Khordha)
139	D-MACA/43899/2025 MACA/1194/2025	MANAGER LEGAL, LIBERTY GENERAL INSURANCE LIMITED, MUMBAI VS SURAMA BEHERA	ADAM ALI KHAN VS	Mac/0000071/2015 // III M.A.C.T.,BHUBANESWAR(Khordha)
140	D-MACA/45606/2025 MACA/1195/2025	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO.LTD., GANJAM VS HARAPRIYA BEHERA	BIJOY DASMOHAPATRA VS	Mac/0000125/2022 // II MACT (SD),BERHAMPUR(Ganjam)
141	D-MATA/43924/2025 MATA/426/2025	RINA BHOI VS SUBODHA KUMAR DAS	PRASANNA KUMAR RATH VS	Mac/0000088/2024 // JUDGE FAMILY COURT,BHUBANESWAR
142	D-MSA/41751/2025 MSA/59/2025	AJAYA KUMAR CHOUDHURY VS ADITYA KUMAR PANDA	SUDEEP KUMAR SARANGI VS	CP/0000798/2019 // ODISHA REAL ESTATE APPELLATE TRIBUNAL
143	D-RSA/39542/2025 RSA/560/2025	BHAGYA BATI NAIK VS PREETI MAJHI @ MURMU	SWARUP KUMAR PATNAİK VS	OREAT/0000091/2020 // A.D.J.,RAIRANGAPUR(Mayurbhanj)
144	D-RSA/37190/2025 RSA/561/2025	SUBRAT KUMAR MOHANTY VS NARAYAN ROUT	JAGAJIBAN PRADHAN VS	RFA/0000001/2017 // 3RD ADDL DISTRICT JUDGE, BALASOR
145	D-RSA/42302/2025 RSA/562/2025	MADHABI @ MADHVI PRADHAN VS ANIL KUMAR PRADHAN	AMIT PRASAD BOSE VS	RFA/0000038/1994 // A.D.J.,CHAMPUA(Kendujhar)
146	D-RSA/45444/2025 RSA/563/2025	PODAL KRISHNA @ KRISHNA KUMARI VS BODAL SUDESHNA	SANJAY KUMAR PRADHAN VS	Mat/0000002/2020 // A.D.J.,CHATRAPUR(Ganjam)
147	D-RVWPET/40722/2025 RVWPET/246/2025	SMRUTI PRANGYA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	RFA/0000009/2024 // () //

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148	D-WA/43681/2025 WA/1755/2025	KRIPAL SINGH VS ROURKELA MUNICIPAL CORPORATION, ROURKELA	SAYANTAN PANDA VS	// 0 //
149	D-WA/45810/2025 WA/1756/2025	ANANTA KUMAR NAYAK VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
150	D-WA/45908/2025 WA/1757/2025	TRILOCHAN MAHAKUD VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
151	D-WP(C)/45557/2025 WP(C)/31712/2025	SAILABALA PATNAIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
152	D-WP(C)/45547/2025 WP(C)/31713/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
153	D-WP(C)/38927/2025 WP(C)/31714/2025	TIKINA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
154	D-WP(C)/45539/2025 WP(C)/31715/2025	SUDHIRANI PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
155	D-WP(C)/42887/2025 WP(C)/31716/2025	M/S. PHALGUNI SWARUP NAYAK, BARGARH VS THE COMNR CT AND GST, BANIJYAKAR BHAWAN, CUTTACK	ABHILASH MISHRA VS	// 0 //
156	D-WP(C)/45532/2025 WP(C)/31717/2025	RINA SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
157	D-WP(C)/43569/2025 WP(C)/31718/2025	CHAITANYA CHARAN SENAPATI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
158	D-WP(C)/45477/2025 WP(C)/31719/2025	JAJATI KESHARI JENA VS AUTHORISED OFFICER, STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR	SHUVRA MOHAPATRA VS	// 0 //
159	D-WP(C)/45343/2025	CHUMAN BARIHA	DEBASHISHA HOTA	//

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	WP(C)/31720/2025	VS UNION OF INDIA	VS	0 //
160	D-WP(C)/45553/2025 WP(C)/31721/2025	BANSHIDHAR KHATUA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
161	D-WP(C)/44027/2025 WP(C)/31722/2025	BABITANJALI MISHRA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
162	D-WP(C)/45014/2025 WP(C)/31723/2025	BASANTI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
163	D-WP(C)/45426/2025 WP(C)/31724/2025	RANJAN KUMAR MUND VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
164	D-WP(C)/45161/2025 WP(C)/31725/2025	AJAY BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
165	D-WP(C)/44310/2025 WP(C)/31726/2025	SUJIT KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
166	D-WP(C)/44588/2025 WP(C)/31727/2025	M/S BHARATIYA FINCOM PRIVATE LIMITED VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAIAK VS	// 0 //
167	D-WP(C)/45434/2025 WP(C)/31728/2025	NAYANA JENA VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
168	D-WP(C)/45970/2025 WP(C)/31729/2025	MOHAN CHAND VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
169	D-WP(C)/44786/2025 WP(C)/31730/2025	M/S BRIDGE AND ROOF COMPANY (INDIA) LTD, KOLKATA VS THE DIRECTOR OF INDUSTRIES CUM CHAIRMAN, MSEFC, CUTTACK	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
170	D-WP(C)/45143/2025 WP(C)/31731/2025	NIBEDITA SATAPATHY VS	MANASI MOHAPATRA VS	// 0

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171	D-WP(C)/45834/2025 WP(C)/31732/2025	STATE OF ODISHA RADHARANJAN MOHANTY VS BHADRAK MUNICIPALITY	GOPINATH MISHRA VS	// // 0 //
172	D-WP(C)/45841/2025 WP(C)/31733/2025	SNEHALATA MOHANTY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
173	D-WP(C)/44243/2025 WP(C)/31734/2025	PRABHASINI PANIGRAHY VS MANA MOHAN PANIGRAHY	BANSHIDHAR SATAPATHY VS	// 0 //
174	D-WP(C)/45224/2025 WP(C)/31735/2025	PRAGYAN PRITISH MISHRA VS SANKAR @ SANKARSAN BEHERA	MANOJ KUMAR MOHANTY VS	// 0 //
175	D-WP(C)/45344/2025 WP(C)/31736/2025	PREM KUMAR MADHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
176	D-WP(C)/44761/2025 WP(C)/31737/2025	SUNITA PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
177	D-WP(C)/45051/2025 WP(C)/31738/2025	DAYARAM BAGH VS AUTHORISED OFFICER, MAHINDRA AND MAHINDRA FINANCE LTD	NIRANJAN PANDA VS	// 0 //
178	D-WP(C)/44837/2025 WP(C)/31739/2025	DIPAK BEHERA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// 0 //
179	D-WP(C)/45043/2025 WP(C)/31740/2025	NISAKAR ROUT VS DCB BANK, CHANDRASEKHARPUR BRANCH, BBSR	SAUVAGYA RANJAN JENA VS	// 0 //
180	D-WP(C)/44949/2025 WP(C)/31741/2025	BIJAYALAXMI SAHOO VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
181	D-WP(C)/41974/2025 WP(C)/31742/2025	PRAFULLA KUMAR DASH VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //

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182	D-WP(C)/40822/2025 WP(C)/31743/2025	AJAY KUMAR SAMAL VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
183	D-WP(C)/44763/2025 WP(C)/31744/2025	SANJEEV KUMAR DASH VS REGIONAL PROVIDENT FUND COMMISSIONER, OFFICE OF EMPLOYEES PROVIDENT FUND ORGANISATION, KHORDHA	UMESH CHANDRA PATNAIK VS	// 0 //
184	D-WP(C)/44996/2025 WP(C)/31745/2025	ANJALI SADANGI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
185	D-WP(C)/46121/2025 WP(C)/31746/2025	SK. KAMALUDDIN VS INSPECTOR GENERAL OF REGISTRATION	RAJJEET ROY VS	// 0 //
186	D-WP(C)/44965/2025 WP(C)/31747/2025	PRAMILA MAHARANA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
187	D-WP(C)/42963/2025 WP(C)/31748/2025	SAROJ KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
188	D-WP(C)/45067/2025 WP(C)/31749/2025	KHEMA GHIVELA VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
189	D-WP(C)/45701/2025 WP(C)/31750/2025	AMARJIT PADHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
190	D-WP(C)/45903/2025 WP(C)/31751/2025	KUNTALA DHAL VS THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	ABINASH ROUSTRAY VS	// 0 //
191	D-WP(C)/45488/2025 WP(C)/31752/2025	GOURANGA CHARAN PARIDA VS RTO, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
192	D-WP(C)/45022/2025 WP(C)/31753/2025	LOKANATH SAMAL VS ODISHA INFORMATION COMMISSION, KHURDHA	NIRANJAN PANDA VS	// 0 //
193	D-WP(C)/45839/2025	BILASINI SAHU	AMIT PRASAD BOSE	//

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	WP(C)/31754/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/45840/2025 WP(C)/31755/2025	SHYAM SUNDAR SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
195	D-WP(C)/45866/2025 WP(C)/31756/2025	SOUDAMINI MAHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
196	D-WP(C)/45843/2025 WP(C)/31757/2025	TRINATH KUANR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
197	D-WP(C)/45013/2025 WP(C)/31758/2025	JAGSAN @ JAKSAN MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
198	D-WP(C)/45037/2025 WP(C)/31759/2025	DEBARCHAN CHINAGUN VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
199	D-WP(C)/45039/2025 WP(C)/31760/2025	HEMANTA KUMAR BARIK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
200	D-WP(C)/45046/2025 WP(C)/31761/2025	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
201	D-WP(C)/45183/2025 WP(C)/31762/2025	SUBASH KUMAR JENA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEERATION LTD. (OMFED), BBSR	PRAYAS MOHANTY VS	// 0 //
202	D-WP(C)/45038/2025 WP(C)/31763/2025	KALPANA MOHANTY VS STATE OF ORISSA	LALATENDU KANUNGO VS	// 0 //
203	D-WP(C)/44974/2025 WP(C)/31764/2025	SURESH BHOSAGAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
204	D-WP(C)/45835/2025 WP(C)/31765/2025	REETA RANI GARTIA VS	TANMAY MISHRA VS	// 0

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205	D-WP(C)/45191/2025 WP(C)/31766/2025	BHARAT PETROLEUM CORPORATION LTD., MUMBAI GAJENDRA PRASAD BEHERA VS THE STATE OF ORISSA	DILLIP KUMAR RAY VS	// // 0 //
206	D-WP(C)/44161/2025 WP(C)/31767/2025	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
207	D-WP(C)/45087/2025 WP(C)/31768/2025	BIBHUTI BHUSAN BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
208	D-WP(C)/44906/2025 WP(C)/31769/2025	SHANTI LATA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
209	D-WP(C)/44973/2025 WP(C)/31770/2025	SASHIKANTA JENA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
210	D-WP(C)/45273/2025 WP(C)/31771/2025	SANJAY KUMAR SAHU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
211	D-WP(C)/44969/2025 WP(C)/31772/2025	GOURIBALA DAS VS RAMACHANDRA DAS	BUBHUTI BHUSAN MISHRA VS	// 0 //
212	D-WP(C)/44374/2025 WP(C)/31773/2025	SANJEEV KUMAR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
213	D-WP(C)/45274/2025 WP(C)/31774/2025	BHAGIRATHI PATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
214	D-WP(C)/44842/2025 WP(C)/31775/2025	SARBESWAR MAJHI VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// 0 //
215	D-WP(C)/44851/2025 WP(C)/31776/2025	GOURAV SANKET PADHI VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// 0 //

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216	D-WP(C)/45049/2025 WP(C)/31777/2025	PRASANNA KUMAR PANDA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
217	D-WP(C)/46013/2025 WP(C)/31778/2025	SAGAR KAR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
218	D-WP(C)/45355/2025 WP(C)/31779/2025	AJAY KUMAR MAJHI VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
219	D-WP(C)/45897/2025 WP(C)/31780/2025	PRADIP KUMAR MALLICK VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
220	D-WP(C)/44970/2025 WP(C)/31781/2025	M/S SHREE ANNA PURNA FRIEIGHT CARRIER, DHENKANAL VS THE ADDL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
221	D-WP(C)/45364/2025 WP(C)/31782/2025	PRAVAT KUMAR PRADHAN VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
222	D-WP(C)/44972/2025 WP(C)/31783/2025	RASANTA KUMAR NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
223	D-WP(C)/45399/2025 WP(C)/31784/2025	KESHAB CHANDRA SENAPATI VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
224	D-WP(C)/45861/2025 WP(C)/31785/2025	HEMA CHANDRA MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
225	D-WP(C)/45052/2025 WP(C)/31786/2025	EXECUTIVE ENGINEER (ELECT) SONEPUR ELECTRICAL DIVISION TPWODL, SONEPUR VS PRADIP KUMAR SWAIN	PRASANTA KUMAR TRIPATHY VS	// 0 //
226	D-WP(C)/44826/2025 WP(C)/31787/2025	MEGHARAY MAJHI VS STATE OF ODISHA	JIBANKANTA PATTANAIAK VS	// 0 //
227	D-WP(C)/45473/2025	M/S MAA TARINI RICE MILL	ITISHREE TRIPATHY	//

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	WP(C)/31788/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45241/2025 WP(C)/31789/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //
229	D-WP(C)/45487/2025 WP(C)/31790/2025	CHITTA RANJAN OJHA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
230	D-WP(C)/43461/2025 WP(C)/31791/2025	KAILASH CHANDRA DORA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/45440/2025 WP(C)/31792/2025	SANKET PRASAD JANI VS CHIEF GENERAL MANAGER, IPICOL, BBSR	DEBASISH ROUT VS	// 0 //
232	D-WP(C)/45182/2025 WP(C)/31793/2025	GOUTAM KUMAR PATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
233	D-WP(C)/45391/2025 WP(C)/31794/2025	PREMANANDA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
234	D-WP(C)/45081/2025 WP(C)/31795/2025	NIROD CHANDRA PANDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
235	D-WP(C)/45354/2025 WP(C)/31796/2025	BRAJA KISHORE PANDA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //
236	D-WP(C)/42315/2025 WP(C)/31797/2025	PRAVAT DASH VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
237	D-WP(C)/45495/2025 WP(C)/31798/2025	DILLIP NIMALPURI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
238	D-WP(C)/43829/2025 WP(C)/31799/2025	SUBRAT KUMAR NATH VS	PRADEEP KUMAR KHUNTIA VS	// 0

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239	D-WP(C)/45422/2025 WP(C)/31800/2025	STATE OF ODISHA MANORANJAN DAS VS	BIJAYA KUMAR SAHOO VS	// // ()
240	D-WP(C)/45090/2025 WP(C)/31801/2025	STATE OF ODISHA PATITA PABAN MALLICK VS	SAMEER KUMAR DAS VS	// // ()
241	D-WP(C)/45500/2025 WP(C)/31802/2025	STATE OF ODISHA AISHWARYA ROUT VS	PRAFULLA KUMAR BISWAL VS	// // ()
242	D-WP(C)/45499/2025 WP(C)/31803/2025	DEVIDUTTA MOHANTY DILLIP NIMALPURI VS	BRAJA MOHAN SARANGI VS	// // ()
243	D-WP(C)/45501/2025 WP(C)/31804/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK DILLIP NIMALPURI VS	BRAJA MOHAN SARANGI VS	// // ()
244	D-WP(C)/45435/2025 WP(C)/31805/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK RAMESH CHANDRA DAS VS	MOHIT KUMAR PATI VS	// // ()
245	D-WP(C)/45101/2025 WP(C)/31806/2025	STATE OF ODISHA PANCHANANA SAHOO VS	SIBA PRASAD SWAIN VS	// // ()
246	D-WP(C)/45203/2025 WP(C)/31807/2025	STATE OF ODISHA FERRO ALLOYS CORPORATION LTD., BHADRAK VS	PIYUSH AGRAWAL VS	// // ()
247	D-WP(C)/45543/2025 WP(C)/31808/2025	STATE OF ODISHA AMULYA KUMAR PRADHAN VS	ANIL KUMAR BEHERA VS	// // ()
248	D-WP(C)/44769/2025 WP(C)/31809/2025	STATE OF ODISHA TUKUNA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
249	D-WP(C)/45956/2025 WP(C)/31810/2025	STATE OF ODISHA DR.RUPASHREE GOSWAMI VS	SATYABRATA MOHANTY (1) VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/45103/2025 WP(C)/31811/2025	TAPAN KUMAR NAYAK VS ADDL. CHIEF SECY. TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	BHAKTA RANJAN BARIK VS	// 0 //
251	D-WP(C)/45110/2025 WP(C)/31812/2025	SURYA NARAYAN MISHRA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
252	D-WP(C)/45131/2025 WP(C)/31813/2025	SHARAT CHANDRA MAJHI VS GOVT OF ORISSA	SAMARENDRA BAHADUR VS	// 0 //
253	D-WP(C)/45800/2025 WP(C)/31814/2025	DR. PRASANNA KUMAR PATEL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/45307/2025 WP(C)/31815/2025	JAGAT PRASAD MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
255	D-WP(C)/45558/2025 WP(C)/31816/2025	DR. BISWABHANU SAMANTASINGHAR VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
256	D-WP(C)/45428/2025 WP(C)/31817/2025	CHITTARANJAN MAHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
257	D-WP(C)/45749/2025 WP(C)/31818/2025	SANGRAM KESHARI MAHARANA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
258	D-WP(C)/45542/2025 WP(C)/31819/2025	M/S.M AND J ENGINEERS, JAGATSINGHPUR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
259	D-WP(C)/45851/2025 WP(C)/31820/2025	KRUSHNA CHANDRA PADHY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
260	D-WP(C)/45945/2025 WP(C)/31821/2025	JAGANNATH PRASAD DALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/45496/2025	DROUPADEE NAIK	KUNAL KUMAR SWAIN	//

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	WP(C)/31822/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/46179/2025 WP(C)/31823/2025	MANSINGH SANTA VS THE COLLECTOR AND DISTRICT MAGISTRATE, KORAPUT	UMESH CHANDRA MOHANTY VS	// 0 //
263	D-WP(C)/45684/2025 WP(C)/31824/2025	MD. BILAL NAGARIYA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
264	D-WP(C)/45678/2025 WP(C)/31825/2025	DILIP MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
265	D-WP(C)/45854/2025 WP(C)/31826/2025	CHANDRA SEKHAR PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
266	D-WP(C)/45690/2025 WP(C)/31827/2025	HANIFA BANO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
267	D-WP(C)/45490/2025 WP(C)/31828/2025	SOUBHAGINI RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
268	D-WP(C)/45942/2025 WP(C)/31829/2025	PUSPA HEMBRAM VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
269	D-WP(C)/45216/2025 WP(C)/31830/2025	SULOCHANA KUNDU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
270	D-WP(C)/45739/2025 WP(C)/31831/2025	DEBASIS PANDA VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, TELENGAPENTHA, CUTTACK	BISWAJIT MOHAPATRA VS	// 0 //
271	D-WP(C)/45236/2025 WP(C)/31832/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //
272	D-WP(C)/45070/2025 WP(C)/31833/2025	SUBHRAKANTI SAHU VS	PRAFULLA CHANDRA ACHARYA VS	// 0

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273	D-WP(C)/45300/2025 WP(C)/31834/2025	THE AUTHORISED OFFICER CUM ACF, KARANJIA FOREST DIVISION, MAYURBHANJ MOHAN KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()
274	D-WP(C)/46150/2025 WP(C)/31835/2025	PRASANTA ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
275	D-WP(C)/45667/2025 WP(C)/31836/2025	RAMA CHANDRA SWAIN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //
276	D-WP(C)/45335/2025 WP(C)/31837/2025	ANITA KUMARI GOUDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //
277	D-WP(C)/45626/2025 WP(C)/31838/2025	SAMITA SAHOO VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// () //
278	D-WP(C)/44323/2025 WP(C)/31839/2025	SANGRAM KESHARI ROUT VS STATE OF ODISHA	NIHAL RATH VS	// () //
279	D-WP(C)/45780/2025 WP(C)/31840/2025	MANPOOL INDIA PRIVATE LIMITED, BBSR VS STATE OF ODISHA	SOMA PATNAIK VS	// () //
280	D-WP(C)/45531/2025 WP(C)/31841/2025	GITIKA PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
281	D-WP(C)/46018/2025 WP(C)/31842/2025	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// () //
282	D-WP(C)/46156/2025 WP(C)/31843/2025	AJIT SAHU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //
283	D-WP(C)/45560/2025 WP(C)/31844/2025	PRAFULLA KUMAR RATH VS STATE OF ODISHA	SANGRAM JENA VS	// () //

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284	D-WP(C)/46021/2025 WP(C)/31845/2025	GHANASHYAM JENA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
285	D-WP(C)/45215/2025 WP(C)/31846/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //
286	D-WP(C)/45225/2025 WP(C)/31847/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //
287	D-WP(C)/46024/2025 WP(C)/31848/2025	GUNA SAHU VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
288	D-WP(C)/46118/2025 WP(C)/31849/2025	MD.SAHEB VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
289	D-WP(C)/45566/2025 WP(C)/31850/2025	DR.LALITA MOHAN PATTNAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
290	D-WP(C)/45209/2025 WP(C)/31851/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //
291	D-WP(C)/45665/2025 WP(C)/31852/2025	SHIBA SHANKAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
292	D-WP(C)/45219/2025 WP(C)/31853/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //
293	D-WP(C)/46005/2025 WP(C)/31854/2025	ARUN KUMAR SETHY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
294	D-WP(C)/45670/2025 WP(C)/31855/2025	PADMANABHA MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
295	D-WP(C)/45649/2025	RADHESHYAM PATTWARI	MUKUNDA CHANDRA MISHRA	//

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	WP(C)/31856/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/45939/2025 WP(C)/31857/2025	DR.PRASANTA KUMAR SETHI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
297	D-WP(C)/46163/2025 WP(C)/31858/2025	BALARAM SWAIN VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //
298	D-WP(C)/45781/2025 WP(C)/31859/2025	GITA RANI BISWAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
299	D-WP(C)/46007/2025 WP(C)/31860/2025	LAMBODAR SAHU VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
300	D-WP(C)/45318/2025 WP(C)/31861/2025	ANJANA AHIR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
301	D-WP(C)/45932/2025 WP(C)/31862/2025	DURGA SANKAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
302	D-WP(C)/45173/2025 WP(C)/31863/2025	TAPASWINI DIGAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
303	D-WP(C)/45947/2025 WP(C)/31864/2025	DR.SUPRAVA NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
304	D-WP(C)/46122/2025 WP(C)/31865/2025	PRASANTA KUMAR SAHOO VS BHARATI SAHOO	APARES BHOI VS	// 0 //
305	D-WP(C)/45352/2025 WP(C)/31866/2025	S.BABU RAO ACHARY VS CHAIRMAN CUM MAHAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	KAMALAKANTA NAYAK VS	// 0 //
306	D-WP(C)/45953/2025 WP(C)/31867/2025	DR.MONTY KUJUR VS	SATYABRATA MOHANTY (1) VS	// 0

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307	D-WP(C)/45468/2025 WP(C)/31868/2025	STATE OF ODISHA SASMITA BHOL VS	SAI SUBHAM VS	// // 0
308	D-WP(C)/45643/2025 WP(C)/31869/2025	STATE OF ODISHA RASMITA TRIPATHY VS	MUKUNDA CHANDRA MISHRA VS	// // 0
309	D-WP(C)/46006/2025 WP(C)/31870/2025	STATE OF ORISSA RABINDRA SAHOO VS	BUDHIRAM DAS VS	// // 0
310	D-WP(C)/45474/2025 WP(C)/31871/2025	STATE OF ODISHA AMIT KUMAR PATNAIK VS	SURYA SNATA MOHAPATRA VS	// // 0
311	D-WP(C)/45570/2025 WP(C)/31872/2025	STATE OF ODISHA DR.SAROJ KUMAR MISHRA VS	SANGRAM JENA VS	// // 0
312	D-WP(C)/45898/2025 WP(C)/31873/2025	STATE OF ODISHA DILLIP KUMAR BADAPANDA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
313	D-WP(C)/42439/2025 WP(C)/31874/2025	STATE OF ODISHA PRESIDENT GRAM PANCHAYAT STARIYA MAHASANGHA, PIPILIA VS	PRATAP KESHARI DEO VS	// // 0
314	D-WP(C)/44032/2025 WP(C)/31875/2025	STATE OF ODISHA MALAYA KUMAR PARIDA VS	PRAFULLA KUMAR KAR VS	// // 0
315	D-WP(C)/44516/2025 WP(C)/31876/2025	STATE OF ODISHA DEBESH PRASAD KANUNGO VS	PRONoy MOHANTY VS	// // 0
316	D-WP(C)/46045/2025 WP(C)/31877/2025	EMPLOYEES PROVIDENT FUND ORGANIZATION, REGIONAL OFFICE, BHUBANESWAR SUBHASH CHANDRA NAYAK VS	SADASIVA PATRA (1) VS	// // 0
317	D-WP(C)/45267/2025 WP(C)/31878/2025	STATE OF ODISHA MAYURBHANJ SCHOOL AND COLLEGE OF NURSING, INDAPAHI, MAYURBHANJ VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/42525/2025 WP(C)/31879/2025	BIRANCHI KUMAR PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
319	D-WP(C)/45258/2025 WP(C)/31880/2025	SUNIL KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
320	D-WP(C)/45174/2025 WP(C)/31881/2025	RAMA CHANDRA MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
321	D-WP(C)/42526/2025 WP(C)/31882/2025	RABINDRA KUMAR DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
322	D-WP(C)/45259/2025 WP(C)/31883/2025	Dr. NARESH KUMAR BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
323	D-WP(C)/45602/2025 WP(C)/31884/2025	HIRANYA MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
324	D-WP(C)/42493/2025 WP(C)/31885/2025	DURYODHAN MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
325	D-WP(C)/45167/2025 WP(C)/31886/2025	CHINTAMANI JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
326	D-WP(C)/45498/2025 WP(C)/31887/2025	MAHABIR NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
327	D-WP(C)/44039/2025 WP(C)/31888/2025	JANAKI BISWAL VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
328	D-WP(C)/45176/2025 WP(C)/31889/2025	KARUNAKAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
329	D-WP(C)/42566/2025	SURENDRA KUMAR SAHOO	RANJIT SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31890/2025	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/42435/2025 WP(C)/31891/2025	PRESIDENT,SUNATANGIRI GRAM PANCHAYAT STARIYA SANGHA,KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
331	D-WP(C)/45562/2025 WP(C)/31892/2025	DR. SARASWAT SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
332	D-WP(C)/45872/2025 WP(C)/31893/2025	KEDARNATH CHOWDHURY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
333	D-WP(C)/42647/2025 WP(C)/31894/2025	SECY BHOLABEDA G.P.L.F., KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
334	D-WP(C)/45333/2025 WP(C)/31895/2025	RASMITA DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
335	D-WP(C)/36623/2025 WP(C)/31896/2025	MANORANJAN KAR VS UNION OF INDIA	MANORANJAN KAR (IN PERSON) VS	// 0 //
336	D-WP(C)/45623/2025 WP(C)/31897/2025	DURGA CHARAN SWAIN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
337	D-WP(C)/42652/2025 WP(C)/31898/2025	PRESIDENT BADA PICHULA GRAM PANCHAYAT STARIYA SANGHA, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
338	D-WP(C)/45805/2025 WP(C)/31899/2025	SURENDRA SETHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
339	D-WP(C)/44651/2025 WP(C)/31900/2025	WILKINS NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
340	D-WP(C)/45876/2025 WP(C)/31901/2025	BASANTI MOHAPATRA VS	SATYAJIT MOHAPATRA (2) VS	// 0

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341	D-WP(C)/45121/2025 WP(C)/31902/2025	STATE OF ODISHA BADHRUTA CHARAN SAHU VS	KALI PRASAD MOHANTY VS	// // 0
342	D-WP(C)/42436/2025 WP(C)/31903/2025	STATE OF ODISHA SECRETARY BINIDA GRAM PANCHAYAT STARIYA SANGHA, MONOHARPUR, KEONJHAR	BARAP KESHARI DEO VS	// // 0
343	D-WP(C)/45197/2025 WP(C)/31904/2025	STATE OF ODISHA HIMANSU SEKHAR BARAL VS	SUBHADUTTA ROUSTRAY VS	// // 0
344	D-WP(C)/45859/2025 WP(C)/31905/2025	STATE OF ODISHA PRATIMA SAHOO VS	SUBHADUTTA ROUSTRAY VS	// // 0
345	D-WP(C)/45584/2025 WP(C)/31906/2025	STATE OF ODISHA ROHIT KUMAR DOGRA VS	PURNA CHANDRA MISHRA VS	// // 0
346	D-WP(C)/45656/2025 WP(C)/31907/2025	STATE OF ODISHA GANGADHAR BHOI VS	BHASKAR CHANDRA PANDA VS	// // 0
347	D-WP(C)/45740/2025 WP(C)/31908/2025	STATE OF ODISHA MALATI JASMUKH VS	BISWAJIT MOHAPATRA VS	// // 0
348	D-WP(C)/45646/2025 WP(C)/31909/2025	KAMAL KUMAR NAYAK NABAGHANA PATRA VS	BHASKAR CHANDRA PANDA VS	// // 0
349	D-WP(C)/45108/2025 WP(C)/31910/2025	STATE OF ODISHA RABINARAYAN ROUT VS	NRUSINGH CH. ROUT VS	// // 0
350	D-WP(C)/45652/2025 WP(C)/31911/2025	STATE OF ODISHA GHANASHYAM SWAIN VS	BHASKAR CHANDRA PANDA VS	// // 0
351	D-WP(C)/46010/2025 WP(C)/31912/2025	STATE OF ODISHA MANORANJAN PRADHAN VS	MANORANJAN PADHI VS	// // 0
		STATE OF ORISSA		//

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352	D-WP(C)/46014/2025 WP(C)/31913/2025	NIRANJAN BEHERA VS STATE OF ORISSA	MANORANJAN PADHI VS	// () //
353	D-WP(C)/41894/2025 WP(C)/31914/2025	PRATIMA PANDA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// () //
354	D-WP(C)/42434/2025 WP(C)/31915/2025	SECRETARY KHANTAGHAR GRAM PANCHAYAT STARIYA MAHASANGHA, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// () //
355	D-WP(C)/42437/2025 WP(C)/31916/2025	SECY SARASAPASI GRAM PANCHAYAT STARIYA SANGHA, KEONJHAR VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// () //
356	D-ABLAPL/33414/2025 ABLAPL/12986/2025	RAJA NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CAPITAL P.S. /310 /2025 () //
357	D-ABLAPL/33985/2025 ABLAPL/12987/2025	SANTOSH KUMAR VS STATE OF ODISHA	DIGAMBAR SETHI VS	BIRMITRAPUR /515 /2025 () //
358	D-ABLAPL/33806/2025 ABLAPL/12988/2025	MANOJ KUMAR RAY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MAHULPALI /59 /2025 () //
359	D-ABLAPL/33987/2025 ABLAPL/12989/2025	BISHAL BAG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /472 /2025 () //
360	D-ABLAPL/33864/2025 ABLAPL/12990/2025	SUJIT NAYAK @ SUJIT KUMAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /253 /2025 () //
361	D-ABLAPL/33988/2025 ABLAPL/12991/2025	JAGANATH PATTNAIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) 2(B)CC/0000004/2025
362	D-ABLAPL/33989/2025 ABLAPL/12992/2025	SURENDRA PARIDA @ NARAYANA PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000085/2025
363	D-ABLAPL/33871/2025	DEEPAK KUMAR SAHOO	SAILABALA JENA	CHANDANPUR /138 /2023

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	ABLAPL/12993/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/33884/2025 ABLAPL/12994/2025	ASHWINI MAHARANA VS STATE OF ODISHA	AMLAM SHAKTI PAUL VS	PURIGHAT /257 /2025 () //
365	D-ABLAPL/34107/2025 ABLAPL/12995/2025	ANIL @ ANIRUDHA NAYAK VS STATE OF ODISHA	BIDHU BHUSAN MOHAPATRA VS	KENDRAPARA SADAR /477 /2025 () //
366	D-ABLAPL/33891/2025 ABLAPL/12996/2025	TAMA SAHU @ PITAMBARA SAHOO VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	GAISILET /184 /2025 () //
367	D-ABLAPL/34111/2025 ABLAPL/12997/2025	GOUTTAM NAIK @ PRINCE VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHAWANIPATNA TOWN /292 /2025 () //
368	D-ABLAPL/33993/2025 ABLAPL/12998/2025	PANCHAM KUMAR MISHRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	JAKHAPURA /134 /2025 () //
369	D-ABLAPL/34117/2025 ABLAPL/12999/2025	LAXMIDHAR BHUYAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CHANDRASEKHARPUR /565 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001236/2024
370	D-ABLAPL/33895/2025 ABLAPL/13000/2025	MEGHA SAHU @ MEGHA SAHOO VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	GAISILET /184 /2025 () //
371	D-ABLAPL/33996/2025 ABLAPL/13001/2025	RINA BUDHIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	BARPALLI /328 /2025 () //
372	D-ABLAPL/34169/2025 ABLAPL/13002/2025	ISWAR CHANDRA SENAPATI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /329 /2025 () //
373	D-ABLAPL/34124/2025 ABLAPL/13003/2025	GANESH BEMAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	LATHOR /241 /2025 () //
374	D-ABLAPL/33971/2025 ABLAPL/13004/2025	RAJKUMAR SWAIN VS	ANUGRAHA NARAYAN SAMANTRAY VS	RAGHUNATHPUR /91 /2025 ()

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375	D-ABLAPL/34056/2025 ABLAPL/13005/2025	STATE OF ODISHA AKSHYA NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	// SORO /884 /2025 ()
376	D-ABLAPL/33972/2025 ABLAPL/13006/2025	SANUJ KUMAR PANDIT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// JODA /262 /2025 ()
377	D-ABLAPL/34057/2025 ABLAPL/13007/2025	TANKADHARA OJHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /417 /2025 ()
378	D-ABLAPL/33973/2025 ABLAPL/13008/2025	LAMBODAR MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// SINAPALI /333 /2025 ()
379	D-ABLAPL/34059/2025 ABLAPL/13009/2025	NIRMAL MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// / /0 ()
380	D-ABLAPL/34096/2025 ABLAPL/13010/2025	RANJIT DANDAPAT VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// JALESWAR /503 /2025 ()
381	D-ABLAPL/34366/2025 ABLAPL/13011/2025	BIBHU PRASAD TRIPATHY VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	// / /0 ()
382	D-ABLAPL/34029/2025 ABLAPL/13012/2025	TAPAN KUMAR MALLICK VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	// JENAPUR /386 /2025 ()
383	D-ABLAPL/33823/2025 ABLAPL/13013/2025	MIR MAKSUD ALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /15 /2023 ()
384	D-ABLAPL/34086/2025 ABLAPL/13014/2025	BHALA @ KARTIKA MAITY VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// CHANDIPUR /130 /2025 ()
385	D-ABLAPL/33938/2025 ABLAPL/13015/2025	SRIKANTA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()

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386	D-ABLAPL/34088/2025 ABLAPL/13016/2025	KARTIK @ KARTIK CHANDRA JENA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BRAMHA BARADA /238 /2025 () //
387	D-ABLAPL/34144/2025 ABLAPL/13017/2025	SAROJ KUMAR TAH VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //
388	D-ABLAPL/33964/2025 ABLAPL/13018/2025	SUBASH DANSANA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BIJEPUR /273 /2025 () //
389	D-ABLAPL/34030/2025 ABLAPL/13019/2025	MANGARAJ NAYAK @ MANGULIA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MALGODOWN /261 /2025 () //
390	D-ABLAPL/33986/2025 ABLAPL/13020/2025	GURUMURTY KHILLO @ KHILLA VS STATE OF ODISHA	PRADIPTA BEURA VS	POTTANGI /49 /2025 () //
391	D-ABLAPL/33995/2025 ABLAPL/13021/2025	PRABHAKAR SAHU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /729 /2025 () //
392	D-ABLAPL/34042/2025 ABLAPL/13022/2025	AMITAV SATPATHY @ SATAPATHY VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /413 /2025 () //
393	D-ABLAPL/34012/2025 ABLAPL/13023/2025	KEWAL SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /161 /2025 () //
394	D-ABLAPL/34068/2025 ABLAPL/13024/2025	SABITA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /243 /2025 () //
395	D-ABLAPL/34028/2025 ABLAPL/13025/2025	SURJIT MISHRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	ASKA /595 /2025 () //
396	D-ABLAPL/34229/2025 ABLAPL/13026/2025	MD. RIYAZ UDDIN VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /495 /2025 () //
397	D-ABLAPL/33372/2025	ARUP NAIK	SURYAKANTA DWIBEDI	KHANDAPARA /272 /2023

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	ABLAPL/13027/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/33801/2025 ABLAPL/13028/2025	BARUN BADI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /392 /2025 () //
399	D-ABLAPL/34244/2025 ABLAPL/13029/2025	SANKARSAN @ SANKARA MALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /750 /2025 () //
400	D-ABLAPL/34184/2025 ABLAPL/13030/2025	CHINMAYA DAS @ BABU DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHADRAK TOWN /631 /2025 () //
401	D-ABLAPL/34052/2025 ABLAPL/13031/2025	JAYANTA SAHOO @ JAYANT SAHU VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BHANDARIPOKHARI /422 /2025 () //
402	D-ABLAPL/30931/2025 ABLAPL/13032/2025	PUSHPA SHARMA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BERHAMPUR TOWN /290 /2025 () //
403	D-ABLAPL/34080/2025 ABLAPL/13033/2025	SUMAN DAS @ SUMANTA KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /292 /2025 () //
404	D-ABLAPL/32413/2025 ABLAPL/13034/2025	RAHUL KHUNTIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHARMASALA /461 /2025 () //
405	D-ABLAPL/34130/2025 ABLAPL/13035/2025	DINABANDHU ROUT @ TERA KALIA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PIPLI /631 /2025 () //
406	D-ABLAPL/34017/2025 ABLAPL/13036/2025	RANJIT MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /191 /2025 () //
407	D-ABLAPL/34131/2025 ABLAPL/13037/2025	SUBAS @ SUBASH JENA VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /155 /2025 () //
408	D-ABLAPL/34101/2025 ABLAPL/13038/2025	SATYABRATA DAS VS	MANAS KUMAR CHAND VS	BAGHAMARI /230 /2025 ()

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409	D-ABLAPL/34108/2025 ABLAPL/13039/2025	STATE OF ODISHA SHANKAR SINGH @ SHANKAR SINGH CHOUHAN @ SANKARSING CHOUHAN VS	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /88 /2024 ()
410	D-ABLAPL/34149/2025 ABLAPL/13040/2025	STATE OF ODISHA SAMSANI SRINIVAS RAO VS	AMLAN SHAKTI PAUL VS	// NACHUNI /303 /2025 ()
411	D-ABLAPL/34113/2025 ABLAPL/13041/2025	STATE OF ODISHA BINESH KUMAR GAHIR @ DINESH GAHIR VS	SURYAKANTA DWIBEDI VS	// SAINTALA /377 /2025 ()
412	D-ABLAPL/34127/2025 ABLAPL/13042/2025	STATE OF ODISHA SIBA @ SIBANANDA SAHOO VS	BIRAJA PRASAD NANDA VS	// BHADRAK RURAL /669 /2025 ()
413	D-ABLAPL/34138/2025 ABLAPL/13043/2025	STATE OF ODISHA JNANALIPSA SAHOO VS	DEBADEEPTA SAHOO VS	// / /0 ()
414	D-ABLAPL/34145/2025 ABLAPL/13044/2025	STATE OF ODISHA JHINKI JAGADALA VS	ROHIT KUMAR SUNA VS	// MANAMUNDA /315 /2025 ()
415	D-ABLAPL/34156/2025 ABLAPL/13045/2025	STATE OF ODISHA HARINARAYAN GARNAYAK VS	BHARAT BHUSAN ROUSTRAY VS	// PALLAHARA /420 /2025 ()
416	D-ABLAPL/34161/2025 ABLAPL/13046/2025	STATE OF ODISHA PRAMOD PRADHAN @ PRAMOD KUMAR PRADHAN VS	BHARAT BHUSAN ROUSTRAY VS	// PALLAHARA /418 /2025 ()
417	D-ABLAPL/29467/2025 ABLAPL/13047/2025	STATE OF ODISHA BISWOJIT SAMANTARAY VS	PRAKASH KUMAR DALAI VS	// BEGUNIA P.S. /174 /2023 ()
418	D-ABLAPL/34173/2025 ABLAPL/13048/2025	STATE OF ODISHA JHUNI MALLIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// NEMALO /112 /2019 () //